

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/511/IB/2018
NAME OF THE PETITIONER(S) : RAI ISPAT PVT LTD
UNDER SECTION : 10 RULE 7

S.No. Name (in Capital) Represented by Signature

Jayesh B. Dolia
Geethanjali.
For M/s. Aiyar + Dolia

Applicant

Geethanjali

ORDER

Counsel for the applicant present. He is directed to make paper publication as per Sec.35 of the NCLT Rules and file an affidavit in proof of the same by the next date of hearing. Put up on 19.06.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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